

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-109

CA -576/2019

in

IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

....OPERATIONAL CREDITOR

Vs.

M/s. Ortel Communication Ltd.

....RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 12.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent/CD :

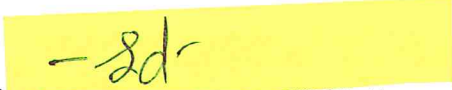
For the Intervener : Mr. P.P. Bishwal, Advocate for R.P.
Mr. S.G. Chaudhary, in person

ORDER

CA.576/2020 filed in IB-761/ND2018 :

The Resolution Professional along with the Counsels is present. Counsel for the Resolution Applicant is present. During the course of hearing, it is noted that CA-515/2019, CA-641/2019, CA-774 and CA-774/2019 contain the objections raised by the parties against the Resolution Plan which is under consideration in CA-576/2019. Therefore, these Applications are tagged with CA-576/2019 for hearing the parties when the Resolution Plan is taken up for consideration.

List the matter on 18.11.2020.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-109
IA-3592 /2020
in
IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.
Vs.
M/s. Ortel Communication Ltd.

....**OPERATIONAL CREDITOR**
....**RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 12.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

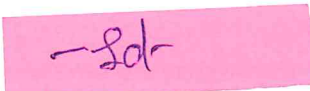
For the Applicant/OC : Mr. Rana Mukherjee, Sr. Advocate and Mr. Neeraj Kumar
Gupta, Advocate
For the Respondent/CD :
For the Intervener :

ORDER

IA-3592/2020 filed in IB-761/ND2018 :

Counsel for the Applicant is present. Prayed for time to seek instructions from his clients.

List on 18.11.2020.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-109

CA 485 /2019

in

IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

....OPERATIONAL CREDITOR

Vs.

M/s. Ortel Communication Ltd.

....RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 12.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. Rana Mukherjee, Sr. Advocate, Mr. Neeraj Kumar Gupta,
Advocate

For the Respondent/CD

:

For the Intervener


: Mr. PP Bishwal, Advocate for RP and Mr. S.G. Choudhary in
person

ORDER

CA-485/2019 filed in IB-761/ND2018 :

Counsels for both sides are present. The Resolution Professional is directed to file Rejoinder within two weeks.

List the matter for final hearing on 18.11.2020.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Jyoti

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-109

CA 482 /2019

in

IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.

Vs.

M/s. Ortel Communication Ltd.

....OPERATIONAL CREDITOR

....RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 12.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. Rana Mukherjee, Sr. Advocate, Mr. Neeraj Kumar Gupta,
Advocate

For the Respondent/CD

:

For the Intervener


: Mr. PP Bishwal, Advocate for RP and Mr. S.G. Choudhary in
person

ORDER

CA-482/2019 filed in IB-761/ND2018 :

Counsels for both sides are present. The Resolution Professional is directed to file Rejoinder within two weeks.

List the matter for final hearing on 18.11.2020.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Jyoti